

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 121

IA(IBC)/1565(CH)2024

in

**CP(IB) No.178/Chd/HP/2023
(Admitted)**

IN THE MATTER OF:-

Chandu Ram & Ors

...Petitioner

Versus

Jaryal Motor Finance Co. Ltd.

...Respondent

Under Section: 7, 60(5), IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 28.08.2024.

24.07.2024
Tanvi

Sd/-
Court Officer